

Interim Resolution Professional / Resolution Professional : Rajender Kumar Girdhar IBBI Registration No. IBBI/IPA-003/IP-N00048/2017-18/10396
Name of the corporate debtor RSAL Steel Pvt. Ltd. Date of commencement of CIRP: 03.09.2019 (Order Received on 09-09-2019); List of creditors as on: 20-10-2020

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Amount in Rs. Three hundred twenty four crore sixty four lac twenty six thousand three hundred sixty six only)

SI. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Indian Bank (Erstwhile Allahabad Bank)	20-09-2019	37,79,11,634	37,79,11,634	Secured	37,79,11,634	37,79,11,634	No	11.64%	0	0	0	0	
2	Bank of Baroda (Erstwhile Dena Bank)	20-09-2019	450848467.4	450848467.4	Secured	450848467.4	450848467.4	No	13.89%	0	0	0	0	
3	State Bank of India, Stressed Asset Management Branch.	21-09-2019	1976147691	1976147691	Secured	1976147691	1976147691	No	60.87%	0	0	0	0	
4	The Jammu & Kashmir Bank Ltd.	21-09-2019	196162437.5	196162437.5	Secured	196162437.5	196162437.5	No	6.04%			0		
5	Punjab National Bank (Erstwhile United Bank of India)	23-09-2019	245356136	245356136	Secured	245356136	245356136	No	7.56%					
6	Total		3,24,64,26,366	3,24,64,26,366		3,24,64,26,366	3,24,64,26,366		100.00%	0	0	0	0	